

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 104

C.P. (IB)/82(CH)2024

IN THE MATTER OF:

Tarsem Chand Personal Guarantor of ...
Kissan Riceland Pvt. Ltd.

Petitioner

Under Section: 94, IBC 2016

Order delivered on 24.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 20.08.2024.

Sd/-

Court Officer